

(b) the total amount of the value of Tax Certificates issued last year, industry-wise;

(c) why Tax Certificates are not offered to all industries as increase in production will raise the standard of living on one side and the revenues of Government on the other even on the reduced rates; and

(d) whether Government have considered increasing the rate of tax remission in the certificates, if that already given has not been fully effective ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI): (a) The selected industries are those manufacturing (i) Cement, (ii) News-print, (iii) Caustic Soda, (iv) Soda Ash, (v) Paper other than newsprint and boards, and (vi) Aluminium ingots.

(b) The total amount of Tax Credit Certificates issued during the year 1967-68 industry-wise is as follows :—

Name of the industry	Amount of Tax Credit Certificates issued Rs.
(i) Cement	85,33,674
(ii) Newsprint	3,399
(iii) Caustic Soda	3,57,599
(iv) Soda Ash	2,35,693
(v) Paper other than news-print and boards	20,45,914
(vi) Aluminium ingots	Nil (Tax Credit Scheme has been extended to this industry from 24-7-67).

(c) and (d). The Scheme has been extended to only such of the industries as were in need of such assistance. This has been done after a careful study of all the eligible industries. The rates at which tax credit should be given in accordance with the provisions of Section 280ZD of Income Tax Act, 1961 were also fixed after taking into consideration all relevant factors and the Government have not considered it necessary to increase the rates already fixed.

SUBSIDIES FOR PIPED WATER SUPPLY SCHEMES IN SOUTH KANARA

1094. **SHRI LOBO PRABHU :** Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT

be pleased to state :

(a) the number and estimated cost of schemes for piped water supply to Panchayats pending at present with the authorities to South Kanara District;

(b) how many are held up for want of funds with the State Government; and

(c) whether the Central Government will make grants and loans available for the pending schemes in view of South Kanara being leading district in the country for incidence of Filaria ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) and (b). The required information is being collected from the Government of Mysore and will be laid on the Table of the Sabha when received.

(c) There is no separate pattern of assistance for 'Filariasis Areas'. It is left to the State Governments to provide priorities for these areas in the State's Plan as they consider necessary.

The execution of water supply schemes is primarily the responsibility of the State Governments. Provision for expenditure has to be made by them in their budgets and central assistance claimed in accordance with the usual pattern.

Under the National Water Supply and Sanitation programme, central assistance to State Governments is given in accordance with the following pattern :—

1. Urban Water Supply Schemes—100% loan.
2. Rural Water Supply Schemes—50% grant-in-aid.

(including areas and small towns having a population up to 20,000 according to 1961 census).

GRANTS OF SCHOLARSHIPS TO STUDENTS OF POLYTECHNICS OF DELHI/NEW DELHI

1095. **SHRI SHARDA NAND :**
SHRI ONKAR SINGH :
SHRI HUKAM CHAND KACHWAI :
SHRI TUKARAM GAVIT :

Will the Minister of SOCIAL WELFARE be pleased to refer to the reply given to Unstarred Question No. 5446 on the 23rd August, 1968 and state :

(a) the number of applications received from the students of Delhi/New Delhi

Polytechnics, Institute-wise and referred to the State Governments of Punjab, Haryana, Uttar Pradesh and Himachal Pradesh in the years 1966-67, 1967-68 and 1968-69 for grant of scholarship; and

(b) the number of scholarships granted by each State to them in each year, Institute-wise ?

THE MINISTER OF STATE IN THE DEPARTMENT OF SOCIAL WELFARE (DR. SHRIMATI PHULRENU GUHA) :

(a) and (b). The required information is given in the enclosed statement laid on the Table of the House. [*Placed in Library. See No. LT—2153/68*]

NARMADA RIVER WATER DISPUTE

1096. SHRI P. VENKATASUBBAIAH : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether the Chief Minister of Rajasthan and Gujarat have requested the Central Government to refer the Narmada River water dispute to arbitration; and

(b) if so, the reaction of Government thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD) : (a) Only the Government of Gujarat has requested the Central Government to refer the Narmada dispute for adjudication under the Inter-State Water Dispute Act, 1956.

(b) Efforts will continue to be made to find out a settlement by negotiations.

PROGRAMME FOR OIL DRILLING IN CAMBAY GULF

1097. SHRI HEM BARUA :

SHRI OM PRAKASH TYAGI :

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether it is a fact that Government have decided upon a programme of intensive drilling for oil in the Gulf of Cambay; and

(b) if so, the broad outlines thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI RAGHU RAMAIAH) : (a) and (b). As a first step, the Oil and

Natural Gas Commission will drill on an off-shore structure near Aliabet Island early in 1969. The decision on the steps to be next taken on other shallow water structures will depend on the result of their initial effort

PROPOSAL FOR FERTILIZER PLANT IN ANDHRA PRADESH

1098. SHRI P. VENKATASUBBAIAH : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether the Andhra Government have sent a proposal to start a fertilizer plant in collaboration with a U.S. firm;

(b) if so, the nature of the proposal; and

(c) the reaction of Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI RAGHU RAMAIAH) : (a) No, Sir. But a proposal received from a U.S. Firm has been supported by the Government of Andhra Pradesh.

(b) The proposal envisages the establishment of a fertilizer factory at Visakhapatnam in three phases. At the end of Phase III, the project will have a capacity of 140,000 tonnes of Nitrogen and 140,000 tonnes of P₂O₅ in the form of complex fertilizers.

(c) The proposal has been approved by Government and a letter of intent has been issued to the party.

EXPORT OF NAPHTHA

1099. SHRI P. VENKATASUBBAIAH : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether it is a fact that the export quantity of naphtha is declining;

(b) whether it is also a fact that by 1970 a situation will be created by which India will have to import naphtha; and

(c) if so, whether it is proposed to pattern the fertilizer projects on the indigenous feedstock ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI RAGHU RAMAIAH) :

(a) Yes, Sir. This trend is evident from the figures of export during January to